



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,17th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021 TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
18	WP(C)/3546/2021 FIXED	BHANU BORAH AND 10 ORS <b>Versus</b> STATE OF ASSAM AND 33 ORS	MR. K N CHOUDHURY MR. D P BORAH	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1193/2021 <b>in</b> WP(C)/3546/2021	BHANU BORAH AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. K N CHOUDHURY MR. D P BORAH	
<b>HEARING</b>				
19	Crl.A./82/2016 WITH LCR & PB, FIXED	FR. THOMAS EKKA <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.D K BHATTACHARYYA MR.A K CHOUDHURY MR.M CHETIA MR.A K BHATTACHARJEE MR.K K BHATTACHARJEE	MR.J C BARMAN(R-2) MR.G UDDIN(R-2) MS.ANNA K PR-2 PP, ASSAM
20	CRL.A(J)/7/2017 WITH LCR & PB, FIXED	JITEN GOWALA <b>Versus</b> THE STATE OF ASSAM	MR DIPAK KR. DEY, AMICUS CURIAE	PP, ASSAM
21	CRL.A(J)/8/2017	PARESH TASA <b>Versus</b> THE STATE OF ASSAM	MR.D K DEY AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/08/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**ITEM NOS.12 ,13 AND 14 WILL BE TAKEN UP  
THROUGH PHYSICAL HEARING**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<b>HEARING</b>		
14	CRL.A(J)/52/2019 FIXED	RAJU KOHAR <b>Versus</b> THE STATE OF ASSAM	MR. B BARUAH MR. L R MAZUMDER	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
24	WP(C)/3878/2021 B/O	BMG INFORMATICS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST SC, CENTRAL EXCISE CUSTOMS
25	WP(C)/3880/2021 B/O	BMG INFORMATICS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST SC, CENTRAL EXCISE CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
24	WP(C)/3264/2017	KHANDAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA MS.G DAS	GA, ASSAM MR. P J SAIKIA (R3, R4) MR. P N SHARMA (R3,R4) MR M R ADHIKARI (R3,R4) MR. P BORDOLOI (R3, R4)
<b>WITH</b>				
25	WP(C)/6727/2018	KHANDAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. S BISWAKARMA MS S DAS MS. A LONGSU	GA, ASSAM MR. P J SAIKIA MR M R ADHIKARI (R3, R4) MR. P BORDOLOI MS. G BORAH (R3, R4)
26	WP(C)/6464/2017	PRANAB BARUAH <b>Versus</b> N F RAILWAY AND 5 ORS	MR.S K MEDHI MR.A DAS MR. N DEKA MR. A DAS MR.S DUTTA MR. M GOGOI MR.S G BHATTACHARJEE	MR. B SHARMA, RLY.ADV. SC, NF RLY
<b>MOTION</b>				
27	WP(C)/3857/2021 B/O	SRI SASHI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	SC, PNRD GA, ASSAM
28	WP(C)/3890/2021 B/O	LAKSHAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H TALUKDAR B R BRAHMA	SC, AG SC, IRRIGATION SC, FINANCE
29	WP(C)/3892/2021 B/O	LAKHINDRA MECH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	B R BRAHMA MR H TALUKDAR	SC, AG SC, PWD SC, FINANCE
30	WP(C)/3900/2021 B/O	PRABAL SUNDAR TAMULI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, PWD

**ORDERS**

31 I.A.(Civil)/1231/2021  
CONNECTED WITH ITEM NO 1 IN  
THE DAILY CAUSELIST  
in WP(C)/1013/2021

MOKIBUR HUSSAIN  
**Versus**  
AZIM UDDIN AND 5 ORS.

MR. S K DAS  
MR R KARIM  
MR D BARMAN

GA, ASSAM  
MR. S ISLAM  
MR A HAWARI  
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV & I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
33	WP(C)/5677/2020 FIXED	PUNJAB NATIONAL BANK AND ANR. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR S DUTTA MR. S DUTTA	MR. D BARUAH (R-4) MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS. N UPADHYAY (R-4) MR. A I Ali (R-4) SC, NEDFI ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 17/08/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
54	Bail Appln./1135/2021 FIXED	RAHUL DAS <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS I PATAR	PP, ASSAM
55	Bail Appln./1187/2021 FIXED	PRABIN NARZARY <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BORA MR. K MOHAMMED	PP, ASSAM
56	Bail Appln./1406/2021 FIXED	KHAIRUL KHAN @ KHAIRUL ISLAM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
<b>WITH</b>				
57	AB/1521/2021	SHAHEB KHAN <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
58	Bail Appln./1607/2021 FIXED	BILLAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
59	Bail Appln./1608/2021 FIXED	MD BADSHA SK <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MR. A H KHAN	PP, ASSAM
60	Bail Appln./1657/2021 FIXED	ASHAD ALI <b>Versus</b> STATE OF ASSAM	MR. S U AHMED MR. A HUSSAIN	PP, ASSAM
61	Bail Appln./1882/2021 CONNECTED WITH ITEM NO. 47 IN THE DAILY CAUSE LIST, FIXED	AMIR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM

**ORDERS**

62 AB/1864/2021  
FIXED

DIPU KUMAR BARMAN  
**Versus**  
STATE OF ASSAM

MR. I H SAIKIA  
MR. K KALITA  
MR. M R CHOUDHURY

MR. N N B  
CHOUDHURY(INFORMANT)  
MR. N  
SARKAR(INFORMANT)  
MR P K BASU(INFORMANT)  
MR N M DEKA  
(INFORMANT)  
PP, ASSAM

**WITH**

I.A.(CrI.)/303/2021  
**in** AB/1864/2021

KISHOR KUMAR BARMAN  
**Versus**  
THE STATE OF ASSAM

MR. N N B CHOUDHURY  
MR. N SARKAR  
MR P K BASU  
MR N M DEKA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

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1) MR. L P SHARMA

12-07-2021

To 08-10-2021





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021 TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
54	Bail Appln./1879/2021 B/O	JAHIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A ROY	PP, ASSAM
<b>MOTION (BA)</b>				
55	Bail Appln./1956/2021 B/O	SUSIL DAS @ MAINA DAS <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
<b>MOTION</b>				
56	AB/2350/2021 CONNECTED WITH ITEM NO. 18 IN THE DAILY CAUSE LIST, FIXED	AFZAL ALI <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
57	Bail Appln./1815/2021 FIXED	HAFIZUL ISLAM @ HAFIZUL ISLAM BORBHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS M DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/08/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - I, III & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>				
42	WP(C)/3585/2018 FIXED	DILIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. M MAHANTA	MR. D SAIKIA (SR. ADV., (R-2, R-3 & R-4)) GA, ASSAM MR. D C BORAH (R-5, R-6 & R-9) MR. K LAHKAR (R-5, R-6 & R-9) MR. D BARMAN (R-5, R-6 & R-9) MS. M D BORAH (R-1) MR. A PHUKAN (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
<b>ORDERS</b>				
43	Cont.Cas(C)/281/2020 B/O	ABU BAKKAR MAZUMDER AND 2 ORS. <b>Versus</b> SANJEEB KUMAR DAS AND ANR.	MR. L R MAZUMDER MR. A Z AHMED	

LEAVE NOTE OF ADVOCATES FOR 17/08/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH - IV, I & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>				
28	WP(C)/5166/2020 PART HEARD FIXED	FATEMA KHATUN <b>Versus</b> STATE BANK OF INDIA AND 2 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	MR. K K DEY MR V K BAROOAH

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/1823/2021	PELURAM DEORI <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
2	AB/2051/2021 FIXED	VINOD BIJARNIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M K SHARMA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	Bail Appln./931/2021 WITH SCANNED COPY OF LCR	PRANJIT RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<b>BAIL HEARING</b>				
4	AB/1754/2021	ANINDITA SARMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BORA MR. K MOHAMMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/08/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021